

Annexure-9

Name of the Corporate Debtor : TIRUMALLA OIL REFINERY PRIVATE LIMITED (under CIRP)

Date of commencement of CIRP: 06.08.2024

List of Creditors as on : 26.12.2024

Other stakeholders, if any (other than financial creditors and operational creditors)
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Renuka Agencies	18.10.2024	4,59,135	1,75,000	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	Nil	2,84,135	N.A	Amount claimed as interest is under verification, owing to unavailability of relevant documents substantiating the claim.
2	Ashwin Traders	15.10.2024	6,97,972	0	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	6,97,972		N.A	Claim is made under inappropriate category. Owing to the same relevant communication is made by the RP.
3	M/s Sarnot Kiran Store	04.11.2024	8,08,877	0	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	8,08,877		N.A	Claim is made under inappropriate category. Owing to the same appropriate communication is made by the RP.
TOTAL			19,65,984	1,75,000		-	-	-	-	-	-	15,06,849	2,84,135	-	-